

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. IA 5630/2023 IA 5631/2023 IA 346/2024 IA 3642/2023
IA 671/2024 IA 5661/2023 In C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - IA 671/2024 Ravi Sethia

V/s

**G.D. Apte & Company Through Its Partner
Mr. Prakash P. Kulkarni
IA 346/2024 Ravi Sethia RP of
Future Lifestyle Fashions Limited**

V/s

**Harnam Infratech Private Limited
IA 3642/2023 Ravi Sethia Resolution
Professional of Future Lifestyle
Fashions Limited**

V/s

**Mr. Anjan Rawat Resolution Professional
of Future Supply Chain Solutions Limited
IA 5661/2023 Benetton India Pvt. Ltd.**

V/s

**Future Lifestyle Fashions Limited Through
R.P Ravi Sethia Resolution Professional of
Future Lifestyle Fashions Limited**

V/s

**Kishore Laxminarayan Biyani
IN THE MATTER OF
Bank of India**

V/s

Future Lifestyle Fashions Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.5630/2023: -

Presence: -

Adv. Dhruvad Vaghani, Adv. Nandita Bajpai Applicant/RP (through VC).
None present Respondent.

List this matter on **03.09.2024**.

IA.No.5631/2023: -

Presence: -

Adv. Dhruvad Vaghani, Adv. Nandita Bajpai Applicant/RP (through VC).
Adv. Kapil Agarwal Respondent (through VC).

List this matter on **03.09.2024**.

IA.No.346/2024: -

Presence: -

Adv. Dhruvad Vaghani, Adv. Nandita Bajpai Applicant/RP (through VC).
Adv. Saboo Manoj Respondent through VC.

It is stated that reply has been filed by the Respondent however, Counsel for the Applicant/RP seeks time to file rejoinder to the reply. Let the rejoinder be filed well before the next date of hearing. List this matter for the final hearing on **03.09.2024**.

IA.No.3642/2023: -

Presence: -

Adv. Dhruvad Vaghani, Adv. Nandita Bajpai Applicant/RP (through VC).
None present Respondent.

Counsel for the applicant states that this application has been filed seeking certain inventories that have been lying in the premises belonging to the Corporate Debtor. Counsel for the applicant also states that the matter is being worked out with the Respondent for which some more time may be granted. List this matter on **03.09.2024**.

IA.No.671/2024: -

Presence: -

Adv. Dhruvad Vaghani, Adv. Nandita Bajpai Applicant/RP (through VC).
Adv. Khyati Bora a/w Adv. Deepa Mani Respondent.

The reply has been filed by the Respondent. However, Counsel for the RP seeks time to file rejoinder. Let the rejoinder be filed. List this matter for the final hearing on **06.09.2024**.

IA.No.5661/2023: -

Presence: -

Adv. Dhruvad Vaghani, Adv. Nandita Bajpai ...Respondent/RP (through VC).
None present Applicant.

List this matter on **06.09.2024**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)